

Name of the Corporate Debtor: Housing Development and infrastructure Limited; Date of Commencement of CIRP: 20-08-2019; List of Creditors as on: 31-01-2024; Name of IP: Mr. Abhay Narayan Manudhane; Process Number: 1; Last 5 digit of registration number: 10128

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	3183	16956324081	2940	9200503482	11.30		7738349709	17470890	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	26	69066464195	26	68358130530	83.99		708333665		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	148640980002	1	600000000	0.74		148040980002		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		NA
6	Operational creditors (Employees)	488	115797195	488	115797195	0.14		0		Annexure 6
7	Operational creditors (Government Dues)	25	42629062330	9	56241025	0.07		42549705859	23115446	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	375	10654064589	316	1252109024	1.54		9401955565		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	238	6204047803	158	1802361082	2.21		4401686721		Annexure 9
Total		4341	294266740195	3938	81385142338	100.00	0	212841011521	40586336	